

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD 'S M C' BENCH, HYDERABAD.**

BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER

Sl. No., ITA No. & Asst. Year	Appellant	Respondent
1.571/Hyd/2019 2015-16	Shri Krishna Karwa, D.No.4-2-74, Tower Road, Karimnagar, Telangana.	Income Tax Officer, Ward 1, Karimnagar.
2. 572/Hyd/2019 2014-15	Shri Kushaal Karwa, D.No.4-2-74, Tower Road, Karimnagar, Telangana.	-do-
3. 573/Hyd/2019 2015-16	Shri Kushaal Karwa, D.No.4-2-74, Tower Road, Karimnagar, Telangana.	-do-

Assessee By : Shri S. Phanindra.

Respondent By : Shri E. Sridhar (D.R)

Date of Hearing : 20.04.2021.

Date of Pronouncement : 20.04.2021.

ORDER

All these three appeals are filed by the respective assessees arising out of common order of Commissioner of Income Tax (Appeals)-12, Hyderabad Dt.30.01.2019 for the Assessment Years mentioned herein above respectively.

2. At the outset, the Id. Authorized representative of the assessees submitted that the assessees do not want to pursue the appeals as they have already filed forms I & II under the 'Direct Tax Vivad Se Viswas Scheme, 2020', Form 3 is yet to be issued by the department. Therefore, consequent to the same, the assessees desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeals of the assessees may be treated as withdrawn.

3. The Id. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assesseees and their Ld. AR, we hereby allow the appeals of the assesseees to be withdrawn. We also make it clear that the assesseees shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeals, if their applications with respect to Vivad Se Vishwas Scheme are rejected.

7. In the result, appeals of assesseees are dismissed as withdrawn.

Order pronounced in the open court on 20th April, 2021.

Sd/-
(Smt. P. Madhavi Devi)
Judicial Member

Hyderabad, Dt. 20th April, 2021.

* Reddy gp

Copy to :

	Appellants.
1.	Shri Krishna Karwa, D.No.4-2-74, Tower Road, Karimnagar, Telangana.
2.	Shri Kushaal Karwa, D.No.4-2-74, Tower Road, Karimnagar, Telangana.
	Respondent
	Income Tax Officer, Ward 1, Karimnagar.
	Pr. C I T-2, Hyderabad.
	DR. ITAT, Hyderabad.
	Guard File.

By Order

Sr. Pvt. Secretary, ITAT, Hyderabad.